

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 56 OF 2019 IN
APPEAL NO. 54 OF 2019**

Dated : 4th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

GRIDCO Limited ... Appellant(s)

Versus

GMR Kamalanga Energy Limited & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. R. K. Mehta
Ms. Himanshi Andley

Counsel for the Respondent (s) : Mr. Amit Kapur
Mr. Vishrov Mukerjee
Ms. Raveena Dhamija
Mr. Yashasvi Kant for R-1

Mr. M. G. Ramachandran, Sr. Adv.
Ms. Ranjitha Ramachandran
Mr. Shubham Arya
Ms. Tanya Sareen
Ms. Poorva Saigal for R-2 to R-4

Ms. Rajshree Choudhury for R-6

Ms. Anisha Upadhyay
Mr. Nishant Kumar for R-8

ORDER

Learned counsel for the parties are directed to mention page Nos. of relevant documents vis-à-vis written submission which are already filed from inconvenience compilation.

List the matter for IA for further hearing on **11.09.2019**.

**(S. D. Dubey)
Technical Member**

Kt/mkj

**(Justice Manjula Chellur)
Chairperson**